



## **The Bengal Rhinoceros Preservation (Repealing) Act, 2022**

Act No. 15 of 2022

### **Keywords:**

Repeal the Bengal Act 8 of 1932

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**The**  
**Kolkata**  **Gazette**  
सत्यमेव जयते  
*Extraordinary*  
Published by Authority

MAGHA 24]

MONDAY, FEBRUARY 13, 2023

[SAKA 1944

PART III—Acts of the West Bengal Legislature.

**GOVERNMENT OF WEST BENGAL**

**LAW DEPARTMENT**

**Legislative**

**NOTIFICATION**

No. 130-L.—13th February, 2023.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

**West Bengal Act XV of 2022**

**THE BENGAL RHINOCEROS PRESERVATION  
(REPEALING) ACT, 2022.**

[*Passed by the West Bengal Legislature.*]

[Assent of the Governor was first published in the *Kolkata Gazette, Extraordinary*, of the 13th February, 2023.]

*An Act to repeal the Bengal Rhinoceros Preservation Act, 1932.*

WHEREAS it is expedient to repeal the Bengal Rhinoceros Preservation Act, 1932;

Ben. Act VIII of  
1932.

It is hereby enacted in the Seventy-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title and  
commencement.

1. (1) This Act may be called the Bengal Rhinoceros Preservation (Repealing) Act, 2022.

*The Bengal Rhinoceros Preservation  
(Repealing) Act, 2022.*

*(Sections 2, 3.)*

(2) It shall come into force on such date as the State Government may, by notification in the *Official Gazette*, appoint.

Repeal of Ben.  
Act VIII of 1932.  
Saving.

2. The Bengal Rhinoceros Preservation Act, 1932 is hereby repealed.

3. Notwithstanding such repeal, all actions undertaken or initiated under the Bengal Rhinoceros Preservation Act, 1932, shall be deemed to have been validly undertaken or initiated under the Wildlife (Protection) Act, 1972 and remaining process, if any shall be executed under the Wildlife (Protection) Act, 1972. 53 of 1972.

By order of the Governor,

PRADIP KUMAR PANJA,  
*Secy. to the Govt. of West Bengal,  
Law Department.*